

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

Appeal No.65/252/ND/2018

In the matter of
Creative Eduvision (P) Ltd

....PETITIONER

SECTION :
Under Section 252

Order delivered on 23.1.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

None appears for the petitioner. Let the matter be posted on 06.2.2018, for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

List on 06.2.2018.

-sd- w)

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.1.2018